

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 694/TT/2020**

**Subject** : Petition for determination of transmission tariff of 2019-24 tariff period of one asset under “POWERGRID Works associated with Transmission system Strengthening in WR associated with Khargone TPS” in Western Region.

**Date of Hearing** : 6.1.2022

**Coram** : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Power Grid Corporation of India Ltd.

**Respondents** : Madhya Pradesh Power Management Company Ltd  
Ltd. & 12 Others

**Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Aditya H. Dubey, Advocate, PGCIL  
Shri Deep Rao Palepu, Advocate, KTL  
Shri Saahil Kaul, Advocate, KTL  
Shri S. S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri A.K. Verma, PGCIL  
Shri Anindya Khare, MPPMCL

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

